

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3772
(To be answered on the 9th August 2018)

GROUNDING OF AIRCRAFT

3772. SHRI RAJAN VICHARE

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) whether in the wake of the European aviation regulator's order that such planes in which both Pratt and Whitney engines were of a certain quality/category be grounded immediately, some of the Airlines operating in the country have grounded A320 Neo aircraft;
- (b) if so, the details thereof; and
- (c) the number of A320 Neo aircraft with one flawed engine still in operation?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

- (a) & (b) In view of few occurrences of aborted take-off and In-Flight Shut Down (IFSD) happening on A320neo fleet worldwide fitted with (Pratt & Whitney) PW1100 engines (from Sl. No. P770450 & subsequent), European Aviation Safety Agency (EASA) had issued Emergency Airworthiness Directive No. 2018-0041-E on 09 Feb, 2018. The EASA AD was immediately implemented by the airlines. Three (03) A320neo aircraft fitted with two affected engines were grounded. However, 11 other aircraft (08 in Indigo fleet and 03 in Go Air fleet) continued to operate as they were fitted with one affected engine having ESN 450 and beyond. Subsequently, when 3 cases of In-Flight Shut Down of A320neo fitted with these engines were reported, keeping in view the safety of aircraft operations, DGCA unilaterally decided to ground all aircraft even with one affected engine and accordingly 11 aircraft were grounded.
- (c) Nil.
